

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.121
IB-1185/ND/2019

IN THE MATTER OF:

Oswal Minerals Limited

Vs.

Satellite Cables P. Ltd

....OPERATIONAL CREDITOR

..CORPORATE DEBTOR

SECTION

U/s 9 IBC, 2016

Order delivered on 01.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

For the OL :

For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 24.2.2021.


(Madhu Narula)
Court Officer